## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

**PETITION NUMBER** 

: TCP/77/2016

NAME OF THE PETITIONER(S)

: MOANA HONGKONG LIMITED

NAME OF THE RESPONDENT(S)

: MOANA TECHNOLOGIES (INDIA) PVT. LTD. &

8 OTHERS

**UNDER SECTION** 

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
) •	Dominic S. Down	E C	
	Jasmeet Singh P. Giridhaum	Course for Pat	Del
	P. Giridhouan	2.0.0=	V
2.	P.S. SUMAN	COUNTEL FOR RI, R3, R5	

## **ORDER**

Counsel representing both the parties are present. Counsel for respondents filed a reply to the affidavit that was filed by the petitioner and copy of the same is furnished to the other side. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 26.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)